

No.GOB(I) 2/2020

HIGH COURT OF KARNATAKA,
BENGALURU,
DATE: 13th FEBRUARY, 2020.

NOTIFICATION

Sri.N.G.Dinesh, Senior Civil Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru, who is presently working as Special Officer in the Karnataka Real Estate Appellate Tribunal, Bengaluru, on deputation, is transferred and his services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Registrar, Karnataka Real Estate Appellate Tribunal, Bengaluru (Newly created post vide G.O. No.DOH 17 RERA 2019 dated 9.9.2019), in the interest of public service, to take effect immediately.

BY ORDER OF THE HIGH COURT


(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Chairman, Karnataka Real Estate Appellate Tribunal, Bengaluru.
2. Sri.N.G.Dinesh, Senior Civil Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru, with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment orders from the Government and then proceed to take charge of his new post immediately.
3. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
4. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
5. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.

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- 6 The Secretary to Government, Department of Housing, Vikas Soudha, Bengaluru.
- 7 The Accountant General in Karnataka, Bengaluru.
- 8 The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review) / Registrar (Administration)/Registrar (Computers)/ Registrar (Judicial)/Registrar (Recruitment)/Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
- 9 The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
- 10 The Central Project Co-ordinator (Computers) of this office.
- 11 The D.R.(SS)-cum-P.S. to Hon'ble the Chief Justice.
- 12 The Director, Karnataka Judicial Academy, Bengaluru.
- 13 The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
- 14 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
- 15 The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 16 The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
- 17 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 18 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/DJBS/HCL/DJA-I, II and III, Branches of this office.
- 19 Spare copies.

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